

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 201 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

NAME OF THE COMPANY: M/s Max Broadnet Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Ms. Vandana, CS

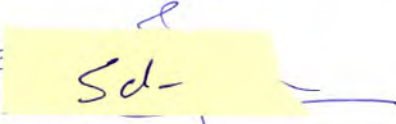
For the Respondent(s): None

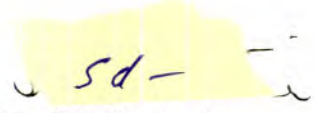
ORDER

A request for adjournment is being made by the Assistant ROC. She seeks some time to file her reply.

Let the same be filed within one week.

To come up on 21st November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)